Minutes of the Meeting of the Editorial Board of the NHRC English Journal 2019 held on 15 November 2019

The third meeting of the Editorial Board of the NHRC English Journal 2019 was held in the Commission on 15 November 2019 at 12 noon under the chairmanship of Justice Shri H.L. Dattu, Hon'ble Chairperson, NHRC. The list of the Board Members who attended the meeting is **annexed**.

Agenda 1- Status of receipt of the articles for the Journal

2. At the outset, Shri Surajit Dey, Registrar (Law), welcomed all the Editorial Board members. He mentioned that this year's Journal comprises 10 articles and one book review. Providing the brief overview of the status of the articles received for the NHRC English Journal 2019, he further mentioned that up till now nine articles and one book review has been received and the remaining one article from Prof. Dipa Sinha, Asst. Professor, School of Liberal Studies, Ambedkar University, was received today only very day itself. The article could not be circulated amongst the Editorial Board beforehand. Out of nine articles received so far, Shri Surajit Dey, apprised the members that six articles and one book review were circulated among the Editorial Board Members for comments.

Agenda-2- Articles to be discussed during the Editorial Board meeting &

Agenda 3 - Articles accepted by the Editorial Board

3. Out of six articles, four articles were approved by the Editorial Board members during the second meeting of the Editorial board which was held on 16 October 2019, while no comments were received on the remaining two articles and a book review. Taking into account of this, 10 articles which were received for the NHRC English Journal including one received from Prof. Dipa

Sinha, today morning were taken up for discussion during the editorial board meeting along with the book review.

- 4. The discussion continued on the six articles that have been received from the authors for the NHRC English Journal 2019. Shri Surajit Dey stated that the author (Prof. B.B. Mohanty, Dept. of Sociology, Pondicherry University, Puducherry) of the article titled "Farmers Suicides in India: A Cry for Human Rights has revised the article based on the comments received from the Editorial Board members and the same has been circulated for approval. Prof. Faizan Mustafa, VC, NALSAR University of Law, opined that the article may be included in the Journal as it has been a well written piece.
- 5. Further, three articles written by (i) Prof. Babu Mathew (LL.M., M.Phil), Visiting Faculty at NLSIU, heads the Centre for Labour Studies at NLSIU, (ii) Prof. Krishna Kumar, Former Director, NCERT, Department of Education, University of Delhi and (iii) Prof. Sanjoy Hazarika, Director, Commonwealth Human Rights Initiative, New Delhi, were approved by the Editorial Board for the NHRC English Journal 2019.
- 6. On the fifth article titled "Environment, development and human rights: Time for systemic alternatives" written by Shri Ashish Kothari, Founder, Kalpvriksh, Environment Action Group, Pune, Hon'ble Member Justice Shri P.C. Pant suggested that two sections in the said article namely, (i) Resistance is part of the response, but encounters state repression and (ii) Constructive alternatives are also needed for transformation towards a just world, may be deleted as they were not directly related to the environment. The Editorial Board members agreed to the suggestion. Hon'ble Chairperson, NHRC, Justice Shri H.L. Dattu, stated that the article may be accepted for publication and be sent to the editor once the author conveys his consent for deleting the said two sections.

7. On the sixth article titled "Ensuring Right to Food and Nutrition for All in India-The Time is Now" written by Prof. Dipa Sinha, Asst. Professor, School of Liberal Studies, Ambedkar University, and was received on the day of the meeting only, the Editorial Board Members requested to send the hard copy of the article to all the Editorial Board members by post and email for comments/observations.

Agenda item No. 4- Articles sent to the Editor &

Agenda Item No. 5 - Book Review

- 8. Hon'ble Chairperson, NHRC, stated that the articles approved in the third Editorial Board meeting may be sent to the editor for editing.
- 9. On the book review of the book entitled "Religion, Secularism, and the Indian Supreme Court" received from Prof. Ranbir Singh, Vice Chancellor, NLU Delhi, Prof. Faizan Mustafa suggested that the recent judgments' pertaining to Sabarimala and Ayodhya may be incorporated in the book review, as the reviewer has himself asked in the last paragraph of the book review about overall direction of Court's ruling on religion and further stating that Ayodhaya Judgment may provide a clue in this regard. Hon'ble Chairperson opined that instead of including the judgments of Sabarimala and Ayodhya, Prof. Ranbir Singh would be requested to remove the last paragraph from the book review.

10. After due deliberation, the following was decided in the meeting:

(a) Shri Ashish Kothari, Founder, Kalpvriksh, Environment Action Group, Pune, and author of the article titled "Environment, development and human rights: Time for systemic alternatives" to be requested for deleting two sections in the said article namely, (i) Resistance is part of the response, but encounters state repression and (ii) Constructive alternatives are also needed for transformation towards a just world, as

they were are not directly related to the environment. The article may be accepted for publication once the author conveys his consent for deleting the said two sections.

- **(b)** Prof. Ranbir Singh, Vice Chancellor, NLU Delhi to be requested to remove the last paragraph from his book review of the book titled "Religion, Secularism, and the Indian Supreme Court".
- (c) Article approved in the third meeting of the Editorial Board may be sent to the Editor Ms. Jan Birch for editing
- (d) Hard copy of the article titled "Ensuring Right to Food and Nutrition for All in India-The Time is Now" written by Prof. Dipa Sinha, Asst. Professor, School of Liberal Studies, Ambedkar University, to be sent to all the Editorial Board members for comments/observations.
- (e) Editorial Board members expressed that all endeavors should be taken to ensure that NHRC English Journal could be released by the Hon'ble President of India on 10 December 2019 on the occasion of International Human Rights Day.

The meeting ended with the vote of thanks to the Chair.

Annexure

List of Participants

Members of Editorial Board

- 1. Justice Shri H.L Dattu Chairperson NHRC
- 2. Justice Shri Prafulla Chandra Pant Hon'ble Member, NHRC
- 3. Smt. Jyotika Kalra Hon'ble Member, NHRC
- 4. Dr. Dnyaneshwar Manohar Mulay Hon'ble Member, NHRC
- 5. Prof. T.K. Oommen Emeritus Professor, JNU
- 6. Prof. Sanjoy Hazarika, Director, Commonwealth Human Rights Initiative
- 7. Prof. Faizan Mustafa Vice-Chancellor, NALSAR University of Law, Hyderabad

NHRC Officials in attendance

- 8. Shri Surajit Dey Registrar (Law)
- 9. Dr. Sanjay Dubey Director, NHRC
- 10. Shri Sudesh Kumar Senior Research Officer
- 11. Shri Arun K. Tewari Section Officer, NHRC